

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.418
IA/280/ND/2022 IN IB/1205/ND/2019

IN THE MATTER OF:

M/s Azad Impex Pvt Ltd	...	Applicant
Versus		
M/s Surya Manufacturing Pvt Ltd	...	Respondent

Under Section 9 IBC, 2016

Order delivered on 22.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **22.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)